(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of commencement of CIRP: 31.08.2021; List of Creditors: 09.05.2022

(Amount in Rs.)

		Summary of	Claims Received	Summary of o	claims admitted	Amount of	Amount of	Amount of Claims		
Sr. no.	Category of Creditors	No. of claims	Amount	No. of claims	claims admitted	Contingent Claims	Claim Not Admitted	under Verification	Details in Annexures	Remarks,
1	Secured financial creditors belonging to any class of creditors	0	-	-	1	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	0	_	-		-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	28,56,06,722.06	1	28,56,06,722.06	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	0	-	-	i i	-	-	-	5	
6	Operational creditors (Employees)	0	-	-				-	6	
7	Operational creditors (Government Dues)	0	-	-	•	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0		-		-	-		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	-	-	-	-	-	9	
	Total		28,56,06,722	1	28,56,06,722	-	-	-	·	

Annexure-1

Name of the	ie Corpora	te Debtor:	Shreebhav Pol	yweaves Private Li	imited; Date of comi	mencement	of CIRP: 3	1.08.2021;	List of Cre	ditors: 09.0	05.2022				
					List of	f secured fir	nancial cree	litors belor	ging to any	class of cr	editors				
														(Aı	nount in ₹)
		Identifica tion No.		etails of claim eceived		Details	s of claim a	dmitted			Amount	Amount of any	Amount		
Sl.No.	Name of creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by		related party?	% of voting share in CoC	of contingen t claim	mutual dues, that may be set- off	of claim not admitted	Amount of claim under verification	

Annexure-2

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of commencement of CIRP: 31.08.2021; List of Creditors: 09.05.2022

List of unsecured financial creditors belonging to any class of creditors

	Name of	Identifica		Details of claim				Details of o	claim		Amount	Amoun		
Sl.No.	creditor		Date of receipt	Amount claimed	Amoun t of claim admitted	re of	Amount covered by guarante e	Wheth er related party?	% of voting share in CoC	Amount of contingen t claim	of any mutual	t of claim not admitt	Amount of claim under verificati on	Remar ks, if any
												, and the second		

Annexure - 3

Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of commencement of CIRP: 31.08.2021; List of Creditors: 09.05.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Γ			Identification No.		Details of claim received			Details of claim admitted					Amount of any mutual dues,			
	Sl.No.	Name of creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1		State Bank of India	AAACS8577K	22.09.2021	28,56,06,722.06	28,56,06,722.06	Secured	28,56,06,722.06	-	No	100.00	- - -		- - - -		-
L		Total			28,56,06,722.06	28,56,06,722.06	-	28,56,06,722.06	-	-	100.00	-	-	-	-	-

Annexure – 4
Name of the Corporate Debtor: Shreebhav Polyweaves Private Limited; Date of commencement of CIRP: 31.08.2021; List of Creditors: 09.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		Identification No.		Details of claim received				Details o		Amount	Amount of any	Amou nt of		
Sl.No.	Name of creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nat ure of clai m	Amount covered by	related	voting share in	of contingen	mutual dues, that may beset- off	claim not	Amount of claim under verification	
						, and the second						, The second second		

List of operational creditors (Workmen)

Sl.No.	Name of authorise d		Identifica	1	Details of claim received			Details of admitted		Amount of contingen	may be	Amount of claim under	claim	Remarks, if any
	ative, if any	work man		Date of Amount receipt claimed		Amo unt of admitte d	Natu re of claim	Wheth er related party?	% of voting share in CoC, if applicabl	t claim		verificati on	admitte d	

List of operational creditors (Employees)

Sl.No.	Name of authorise d	Name of] (1	(Details of claim received			Details of admitted	claim	Amount of contingen	sot-	Amount of claim under	claim	Remarks,
Sl.No. represent	ative, if	ешрюуее] i	Date of receipt	Amount claimed	Amo unt of admitte d	Natu re of claim	er related	% of voting share in CoC, if applicabl	t claim		verificati on	admitte d	-

List of operational creditors (Government dues)

Sl.No.	Deta	ils of Clain	nant	cla	etails of aim ceived		D	etails of cla	aim admitte	d		ot	Amount of any mutual dues, that may	of claim	Amount of claim under	Remarks,
Sl.No.	-	Governm ent	Identifi cation No.		Amount	Amount of claim admitted	Nat ure of clai	Amount covered by security	Amount covered by guarantee	Wheth er related party?	voting share in	contingen t claim	be set-off	I admitted	verificati on	if any

List of operational creditors (Other than Workmen and Employees and Government Dues)

	Name of creditor	Identification No.	Details of claim received	Details of clain	n admitted					Amount of contingen	Amount of any mutual dues,that	claim not		Remarks, if any
Sl.No.			 claimed		Nature of claim	covered by	covered	1	% of voting share in CoC	t claim	may be set- off			
	Total		-	-		-	-		-	-	-	-	-	

List of other creditors (Other than financial creditors and operational creditors)

Amount in₹)

				Details of claim received	Details of claim admitted					Amount	Amount of any	Amou nt of	Amount	
Sl. No.	Name of creditor	Identifica tion No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	by security	Amount covered by guarantee	Whether related party?	of contingen	mutual dues, that may be set- off	claim not	of claim under verificati on	